2000 (10)

Declaration of Assets and Liabilities

,	Year20232.9
	Ritika son/daughter/wife of Vive & Ruman
	1, Retika son/daughter/wife of Vivek kumar ged 25 years, belonging to Bihar Vidhau Sabha, Patus
	service and presently working as Office Attendant L. Darban)
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1* Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	1000		RITVIK (son)		
who is the continuous and of the continuous	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	£1000 S.B.I £1,83,230 H.D.F.C				
	(iii)	Bonds, Debentures and Shares in companies		•	-		
The state of the s	(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Ltc+929789 A·B·S·L:I BlicyNo 008529157 A·B·S·L:I Bli 004237687		LIC PolicyNo. 868371280		- Line
200000000000000000000000000000000000000	(v)	Motor Vehicles (details of make, etc.)	BROLHM 66 0 5				_
	(vI)	Jewellery (give details of weight and value)	50 gram 2,90,250 5,1-cer 250g=19050	10 gram 58 0 50			
The state of the s	(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL.	X	X	X
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	IV		X	X	X
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11,	11	*	K	K
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	**	X	X	X
(v)	Others (such as interest in property)	"		X	X	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	11	(1)
	(iii) Government Dues: (a) dues to departments		
	dealing with government accommodation	\\	
	(b) dues to departments dealing with supply of water		4
	(c) dues to departments dealing with supply of electricity	**	

Ritika

1	(d) dues to departments			
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any		Marie Company	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN Noj- EAJPRI780 M		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax (Only in case of proprietary			
	business]			
	(iv) Property Tax			
Date o	of Birth :- 18		8 (DD/MM/YYYY)	
	Group :- C	(A/B/C)		
	:- OFF	TICE ATTENDANT \ ne e.g. B.A.SBihar Administrative	DARBAN) e Service,	
Cadre	Full Nan	TICE ATTENDANT \ ne e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.)	DARBAN) e Service,	
Cadre	Full Nam B.S.S District :- Sau	TICE ATTENDANT (ne e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.) mashipus	e Service,	
Cadre Home D	Full Nam B.S.S District :- Sau	TIE ATTENDANT (ne e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.) mashipus e above details are true	to the best of my	
Class/C Cadre Home D	Full Nam B.S.S District ;- Sou	ELE ATTENDANT Une e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.) Mashipus a above details are true Signature	to the best of my	
Cadre Home D	Full Nam B.S.S District ;- Sou	TIE ATTENDANT (ne e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.) mashipus e above details are true	to the best of my	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ritika